

(a) whether Government have conducted a study to enquire into the causes of the abnormal industrial unrest in the Heavy Electrical Plants;

(b) if so, the conclusions arrived at; and

(c) the steps taken by Government to remove these causes ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). There is no abnormal industrial unrest as such in the Heavy Electricals Plants. While labour problems are dealt with in the context of conditions prevailing in a particular unit, no general study as suggested has so far been necessary.

दिल्ली में रेलवे कर्मचारियों को क्वार्टरों का आवंटन

3837. श्री चन्द्र शेखर सिंह : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में रेलवे कर्मचारियों को क्वार्टरों का आवंटन उनकी नियुक्ति की तिथि के अनुसार नहीं किया जाता है;

(ख) यदि हां, तो क्वार्टरों का आवंटन किस आधार पर किया जाता है; और

(ग) नियुक्ति की तिथि के अनुसार क्वार्टरों का आवंटन न किये जाने के क्या कारण हैं ?

रेलवे मंत्री (श्री चे० मु० पुनाचा) :

क) जी हां ।

(ख) रेल कर्मचारियों को क्वार्टरों के आवंटन की अग्रता आवंटन प्राधिकारी के पास उनके आवेदन-पत्रों के प्राप्त होने की तारीख के अनुसार पंजीकरण की तारीख के आधार पर निर्धारित की जाती है ।

(ग) वर्तमान कार्यावधि कई वर्षों से सभी रेलों पर समान रूप से अपनायी जा रही है और संतोषजनक रूप से चल रही है । दिल्ली क्षेत्र में वर्तमान परिपाटी में परिवर्तन करना

व्यावहारिक न होगा क्योंकि ऐसा करने से सभी रेलों पर प्रभाव पड़ेगा और कई नयी समस्याएँ पैदा हो जाने की सम्भावना है ।

CHEMICALS PLANT AND MACHINERY ASSOCIATION

3838. SHRI M. SUDARSANAM : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Chemicals Plant and Machinery Association of India has protested to Government against the purchase policy of public sector companies in buying their requirements relating to electrical plants and allied fields; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

(b) The representation is under consideration.

MINING AND ALLIED MACHINERY CORPORATION, DURGAPUR

3839. SHRI C. C. DESAI : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) when the Mining and Allied Machinery Corporation, Durgapur, went into commission;

(b) whether it is a fact that the Corporation since its inception, has not made any profits but incurred a loss of about Rs. 472 lakhs in 1966-67 as against Rs. 242 lakhs in 1965-66;

(c) whether the total salary bill for 1966-67 showed an upward trend as compared to 1965-66; and

(d) if so, the justification therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) The Coal Mining Machinery Project which was later on incorporated as a